

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4839

ANSWERED ON:23.12.2014

NATIONAL POLICY FOR DRUG DEMAND REDUCTION

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**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has prepared any action plan to involve all the States and Union Territories to implement the National Policy for Drug Demand Reduction (NPDDR);
- (b) if so, the details and the salient features thereof;
- (c) whether the States and Union Territories have implemented the said policy and if so, the details thereof, State/UT-wise; and
- (d) if so, the details and the present status thereof?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) & (b) The Ministry has prepared a draft of the National Policy for Drug Demand Reduction which, inter alia, involves States Governments/ Union Territories, Ministries and other stakeholders.

The key features of the National policy for Drug Demand Reduction are as follows:

# Education & Awareness Building at all levels.

# Treatment and Rehabilitation (whole person recovery).

# Networking of Service Providers.

# Capacity Building & Training of service providers in the field of drug with a view to build up skilled manpower.

# Data Collection and Management.

# Inter-Sectoral Collaboration and International Cooperation.

# The policy also proposes a system of Accreditation of de-addiction Centres in order to standardize the treatment/ facilities provided in coordination with Ministry of Health and Family Welfare and other stakeholders.

The details of the draft National Policy are also available on Ministry's website [http:// socialjustice.nic.in/pdf/NPDDR-2014.pdf](http://socialjustice.nic.in/pdf/NPDDR-2014.pdf)

(c) & (d) As the said policy is in draft stage, it doesn't arise.